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MINISTRY OF FINANCE (DEPARTMENT OF REVENUE AND INSURANCE) NOTIFICATIONS

SHRI BEDABARTA BARUA: Sir, 1 also beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance):-

- (i) Notification G.S.R. No. 1417, dated the 20th September, 1971, together will) an Explanatory Memorandum thereon.
- (ii) Notification G.S.R. No. 1450, dated the 27th September, 1971, together with an Explanatory Memorandum thereon.
- (iii) Notification G.S.R. No. 1540, dated the 16th October, 1971, together with an Explanatory Memorandum thereon.
- (iv) Notification G.S.R. No. 1641, dated ihe 30th October, 1971, together with an Explanatory Memorandum thereon.
- (v) Notification G.S.R. No. 1042, dated the 30th October, 197), together with an Explanatory Memorandum thereon.

[Placed in Library. For (i) to ($\$) .Sec LT—1125/71.]

NOTIFICATIONS UNDER 1 HE FINANCE Xo. 2) ACT, 1971

SHRI BEDA BRATA BARUA: Sir, 1 also beg to lay on the Table a copy each ol the following Notifications (in English and Hindi) of the Ministry ol Finance (Department of Revenue and Insurance), under section 51 of the Finance (No. 2) Act 1971:

- (i) Notification G.S.R. No. 1453, dated the Ist October, 1971, publishing the Foreign Travel Tax Rules, 1971.
- (ii) Notification G.S.R. No, 1154. 1455, 1456, 1457 and 1458, daied the Ist October, 1971.
- (iii) Notification G.S.R. No. 1312-0. dated the 15th October, 1971.
- (iv) Notification G.S.R. No. 1542-C, dated the 15th October, 1971.

(v) Notification G.S.R. Ne. Ib47, dated the 27th October, 1971.

[Placed in Library Ior fi; to (v) Set No. 1.1—1122/70.]

STATEMENT BY MINISTER

IHE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/ (SHRI MOHD. SHM! QURESHI): Sir, I beg to lay on the Table a statement (in English and Hindi) regarding ihe derailment of train No. 7 Dn. Puri-Howrah Express In tween Retang and Bhubaneswar stations ol the South-East Railway on the 28th November, 1071. [Placed in Library See LT—1177/71.]

REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHR1 DAHYABHA1 V. PATEL (Gujarat): Si', 1 beg to lay on the Table :

- (a) A copy of the Firsl Report of the Committee on Public Undertakings on Hindustan Steel Limited.
- I) A copy of the Minutes of the silling of the Commit lee on Public Undertakings (1970-71 and 1971-72) relating to the First Report of the Committee on Hindustan Slcel Limited.

MESSAGES FROM THE LOK SABHA

- 1. Tins Industrial Disputes (Amendment) Bill, 1971
- 2. THE STAMP AND EXCISE DUTIES (AMEND-MENT) BILL, 1971

SECRETARY: Sir, I have to report to the House following messages received from the Lok Sabha signed ly the Secretary of the Lok Sabha:

"In ai (oni;inci: will) tlie provisions of

Rule 12b of the Rules of Procedure and Conduct of Business in Lok Sabha, lam